

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).14922-14923/2009
(From the judgment and order dated 04/03/2009 in LPA No.863/2007 and LPA
No.914/2007 of The HIGH COURT OF JUDICATURE AT PATNA)

SANCHARI DEVI & ORS

Petitioner(s)

VERSUS

ARA MUNICIPAL CORPORATION & ORS

Respondent(s)

(With prayer for interim relief and office report)

[FOR FINAL DISPOSAL]

Date: 17/06/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK

HON'BLE MR. JUSTICE RANJAN GOGOI

[VACATION BENCH]

For Petitioner(s)

Mr. Gaurav Agrawal, Adv.

Mr. Shankar Narayanan, Adv.

For Respondent(s)

Mr. Samir Ali Khan, Adv.

UPON hearing counsel the Court made the following

O R D E R

| Heard in part. |

| List the matter for further hearing on Tuesday, the 25th June, 2013. |

| In the meantime, special notice be served on the Standing Counsel for the State |
| of Bihar, Mr. Gopal Singh. |

| [KALYANI GUPTA] |

| COURT MASTER |

| | [SHARDA KAPOOR] |

| | COURT MASTER |